

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA No. 171 of 2000

Friday, this the 8th day of February, 2002

CORAM

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. K.V. SACHIDANANDAN, JUDICIAL MEMBER

1. P.K. Malini,
D/o P.K. Kumaran,
Pulithara House, Vallarpadom,
Kochi-31

[By Advocate Mr. G. Sukumara Menon (not present)]

Versus

1. The Director,
Central Marine Fisheries Research Institute,
P.B.No.1603, Kochi-14
2. The Secretary, Indian Council for
Agricultural Research (ICAR),
Krishi Bhavan, New Delhi.
3. K.G. Sheela, Training Assistant (T II3)
Central Marine Fisheries Research Institute,
P.B.No.1603, Kochi-14
4. Dr. M. Devaraj, Rtd. Director, CMFRI,
No.V 1st Street, Venkatakrishna Nagar,
Arumbakkam, Chennai-600106
5. Union of India, represented by the Secretary,
Ministry of Agriculture,
New Delhi-110001

.... Respondents

[By Advocate Mr. P. Jacob Varghese (R1, R2 & R5)]
[By Advocate Mr. P. Ramakrishnan (R3)(not present)]

O R D E R

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

None for the applicant. None was present when the Original Application was called on 7-2-2002 also. This Original Application is, therefore, dismissed for default and non-prosecution. No costs.

Friday, this the 8th day of February, 2002

[Signature]

K. V. SACHIDANANDAN
JUDICIAL MEMBER


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER